

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/13054 IA

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, The District & Sessions Judge
Dhubri

Dated Guwahati, the 7th December, 2022

Sub:- **Permission to avail LTC and HTC.**

Ref:- Your letter No. DJ.XII-1/2022/5631/E dated 21.11.2022

Sir,

With reference to the above, I am directed to inform you that Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri, has been accorded permission to avail Leave Travel Concession (LTC) for the block period of 2018-2021 (by way of carry forward) w.e.f 27.12.2022 to 31.12.2022 to visit Kolkata and Home Travel Concession (HTC) for the block period 2020-2021 (by way of carry forward) to visit his home town Tezpur during the month of December, by the shortest possible route, as per existing Rules.

Shri Sonowal may be informed accordingly.

Thanking you,

Yours faithfully


sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/13055-13058 IA, dated 07/12/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri with reference to his letters dated 16.11.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

BK
07/12/22